

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:75
ANSWERED ON:28.11.2005
DISTRICT CONSUMER INFORMATION CENTRES
Charenamei Shri Mani;Sarma Dr. Arun Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the objectives behind formation the District Consumer Information Centre's (DCIC) alongwith their modus operandi;
- (b) whether information about the location and specific functional status of the centres run by the Non-Governmental Organizations (NGOs) has been given wide publicity;
- (c) if not, the mechanism evolved for ensuring actual benefit to consumers from such centres;
- (d) the details of such centres in each of the districts in the North-Eastern Region indicating the assistance granted and disbursed to them till date NGO-wise;
- (e) whether the Government has assessed the performance of the NGOs availing such assistance; and
- (f) if so, the details thereof ?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

- (a) : As per the scheme, District Consumer Information Centres are to function as information, resource and guidance Centres and are to be run by Zilla Parishads/ Voluntary Consumer Organizations/ Educational Institutions of repute.
- (b) & (c): The DCIC is expected to place display boards at prominent places to make the people aware of its existence.
- (d) : A statement is annexed.
- (e) & (f): An Evaluation Study of the DCIC scheme has been conducted in 2004-05 by the Social and Research Institute, a unit of the Indian Market Research Bureau.

ANNEXURE

STATEMENT REFERRED TO IN PARTS (a) TO (f) OF REPLY TO LOK SABHA STARRED QUESTION NO. 75 FOR 28/11/2005 REGARDING DISTRICT CONSUMER INFORMATION CENTRES

MANIPUR

| S.No | DISTRICT Name of Organization Sanctioned. | Amount | Released |
|------|--------------------------------------------------------------------------------------------------------------------------|------------|------------|
| 1 | CHANDEL Resource Centre for Social Welfare and Community Development, Japhor Bazar, Post Box -18 Distt. Chandel, Manipur | 5,00,000/- | 4,25,000/- |
| 2 | CHANDEL Manipur Boarder Area Development Society, P.O. Chakpikarong, Zaphu Bazar, Chandel Distt., Manipur | 5,00,000/- | 5,00,000/- |
| 3 | THOUBAL Rural Voluntary Services, Wangval Nayai Leikai, Disst: Thoubal-795138, Manipur | 5,00,000/- | 4,25,000/- |
| 4 | IMPHAL WEST Manipur Women Coordinating Council, opp Manipur University, Canchipur, Imphal-795 003 | 5,00,000/- | 2,50,000/- |

| | | | | |
|---|--------------------|------------------------------------------------------------------------------------------------------------------------|------------|------------|
| 5 | IMPHAL WEST | Greenland Development Organisation, sagol Band, Terasapal, Leirak, Tyrs Road, Imphal, Manipur-795001 | 5,00,000/- | 2,50,000/- |
| 6 | BISHNUPUR | Backward Development Services, Wangjing Bazaar, Distt: Thoubal-795148 (Manipur) | 5,00,000/- | 4,25,000/- |
| 7 | SENAPATI | SC/ST, Backward Children Women Organisation, Thoubal , Khunou, Post & Distt. Thoubal, Manipur | 5,00,000/- | 4,25,000/- |
| 8 | CHURA- CHANDPUR | Dedicated Peoples Organization Keishampat, Leimajam, Keikai, Imphal-750001 Manipur | 5,00,000/- | 2,50,000/- |
| 9 | IMPHAL EAST | Manipur Rural Service Association, Old Checkon, Ananda Singh Hr. Sec. Acade my Gate, Imphal East Distt. Manipur-785001 | 5,00,000/- | 2,50,000/- |

NAGALAND

| S.No | DISTRICT Sanctioned | Name of Organization | Amount | Released |
|------|------------------------|------------------------------------------------------------------|------------|------------|
| 1 | DIMAPUR | Nagaland Tribal Rural development Association, Dimapur, NAGALAND | 5,00,000/- | 2,50,000/- |

ASSAM

| S.No | DISTRICT Sanctioned | Name of Organization | Amount | Released |
|------|------------------------|--------------------------------------------------------------------|------------|------------|
| 1 | NAGAON | Gram Vikas Parishad, At Rengaloo Post Jumaimar, Nagaon Distt.Assam | 5,00,000/- | 2,50,000/- |

MIZORAM

| S.No | DISTRICT Sanctioned | Name of Organization | Amount | Released |
|------|------------------------|-------------------------------------------------------------------------|------------|------------|
| 1. | AIZAWL | Mizorum Consumers' Union, Aizwal, Treasure Square, Aizal-796001 MIZORAM | 5,00,000/- | 5,00,000/- |

SIKKIM

| S.No | DISTRICT Sanctioned | Name of Organization | Amount | Released |
|------|---------------------------|-------------------------------------------------------------------------------------------------|------------|------------|
| 1. | NORTH DISTT. SIKKIM | Govt. of Sikkim, Food & Civil Supplies and Consumer Affairs,Gangatok,Sikkim- 737101 | 5,00,000/- | 2,50,000/- |
| 2 | SOUTH DISTT. SIKKIM | Govt. of Sikkim, Food & Civil Supplies and Consumer Affairs,Gangatok,Sikkim- 737101 | 5,00,000/- | 2,50,000/- |
| 3 | GANGTOK (EAST) | Govt. of Sikkim, Food & Civil Supplies and Consumer Affairs,Gangatok, Sikkim-737101 | 5,00,000/- | 4,25,000/- |